

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr. M.P. No. 991 of 2020**

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Sarfaraj Ansari @ Md. Sarfaraj Ansari ..... **Petitioner**  
**Versus**  
The State of Jharkhand ..... **Opp. Party**  
**With**  
**Cr. M.P. No. 524 of 2020**

.....  
Muneja Khatoon & Anr. .... **Petitioners**  
**Versus**  
The State of Jharkhand ..... **Opp. Party**

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**  
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For the Petitioner :  
For the Respondent-State :

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**04/Dated:20/04/2021:**

These petitions have been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID -19 pandemic.

It has been reported that Jharkhand State Bar Council has resolved to abstain from the Court work amid Covid-19 surge for a week and that is why the lawyers are not appearing today.

In that view of the matter, let these cases be listed after three weeks.

**(Sanjay Kumar Dwivedi, J.)**